NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/559/ (IB)/2017

NAME OF THE PETITIONER(S)

: JIGSAW SOLUTIONS

NAME OF THE RESPONDENT(S)

: INASRA TECHNOLOGIES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ARVINDH PANDIAN (Sr. Counsel)

Operation Eveditor/

2. S.S. idhartha Vish m (Rep counsel for Respondent) Smills ORDER Counsele for

Counsels for both the parties are present. Perused the petition. The requirements are fulfilled, the petition is admitted for hearing. At this stage, Counsel for Corporate Debtor appeared and sought the copy of the petition and the relied upon documents. Counsel for the Petitioner is directed to supply all papers to the Counsel for the Corporate Debtor. Counsel for Corporate Debtor is directed to file the counter within one week. Matter is posted for arguments. Put up on 04.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)